## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 3904 ANSWERED ON 18<sup>TH</sup> MARCH, 2021

#### SHORTAGE OF DRIVERS

#### †3904. SHRI PANKAJ CHAUDHARY:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

#### be pleased to state:

- (a) whether untrained drivers are one of the main reasons behind road accidents in the country and if so, the reaction of the Government thereto;
- (b) the estimated shortage of trained drivers in the country;
- (c) whether the Government has formulated any scheme to open driving schools in each district of the country to overcome the shortage of trained drivers; and
- (d) if so, the details thereof, State-wise?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

(a) Road Accidents occur due to multiple causes such as over speeding, drunken driving/consumption of alcohol, driving on wrong side/lane indiscipline, fault of the driver of motor vehicle, use of mobile phones during driving, mechanical defect/fault of the vehicle defect in

road condition, weather condition and lack of knowledge on road signage etc. These various factors can broadly be categorized into human error, road condition/environment and vehicular condition that lead to accidents on roads.

- (b) This Ministry doesn't maintain such data.
- (c) to (d) Ministry of Road Transport and Highways has the Scheme to set up Institute of Driving Training and Research (IDTR) in 2 tier system. The IDTR in tier-1 is the model driver training institute including complete infrastructure required for a modern IDTR. In tier II, Regional Driving Training Centres (RDTCs) are to be developed across the States. Also, there is a scheme for setting up of Driving Training Centre (DTC) to provide financial assistance to private participants for setting-up of the Driving Training Centres, which is presently on stay by the Hon'ble High Court of Madras.

The details thereof, State-wise is enclosed at Annexure-1.

ANNEXURE REFERRED TO IN REPLY TO PART (C) & (D) OF LOK SABHA UNSTARRED QUESTION NO. 3904 TO BE ANSWERED ON 18<sup>TH</sup> MARCH, 2021 ASKED BY SHRI PANKAJ CHAUDHARY REGARDING "SHORTAGE OF DRIVERS".

#### STATUS OF IDTR SANCTIONED DURING 10th FIVE YEAR PLAN

S. No.	Name of the State
1.	Dispur (Assam),
2.	Vijayawada (Andhra Pradesh),
3.	Bellary (Karnataka),
4.	Jassore (West Bengal),
5.	Mandi (Himachal Pradesh),
6.	Eddappal (Kerala),
7.	Sarai Kale Khan (NCT of Delhi),
8.	Dehradun (Uttarakhand),
9.	Kanpur (Uttar Pradesh),
10.	Jajpur (Odisha),
11.	Dimapur (Nagaland),
12.	Indore (Madhya Pradesh )
13.	Rohtak (Haryana)

#### STATUS OF IDTR SANCTIONED DURING 11th FIVE YEAR PLAN

S. No.	Name of the State
1.	Sarkaghat (Himachal Pradesh)
2.	Chhindwara (Madhya Pradesh)
3.	Rajsamand (Rajasthan)
4.	Pune (Maharashtra)
5.	Aurangabad (Bihar)
6.	Bhiwani (Haryana)
7.	Agartala (Tripura)
8.	Rae Bareilly (Uttar Pradesh)

### STATUS OF IDTR/RDTC SANCTIONED DURING 12th FYP & 14th FC

S. No.	Name of the State
1.	Naya Raipur (Chhattisgarh)
2.	Karimnagar (Telangana)
3.	Dasri (Andhra Pradesh)
4.	Imphal (Manipur )
5.	Latur (Maharashtra)
6.	Pakyong, (Sikkim)
7.	Jamshedpur (Jharkhand)
8.	Jammu region (ghainak)
9.	Nagpur (maharashtra)
10.	Kashmir Region

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